GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

LOK SABHA

UNSTARRED QUESTION NO. 499 TO BE ANSWERED ON 27.04.2016

LEGAL BACKING TO NSQF

499. SHRI JAYADEV GALLA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether the Government proposes to give legal backing to National Skill Qualification Framework (NSQF); and

(b) if so, the details thereof and advantages and disadvantages of giving legal backing to NSQF?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY)

(a) to (b) National Skill Qualification Framework (NSQF) is a nationally integrated education and competency based skill framework providing for multiple pathways, horizontal as well as vertical, within vocational education, vocational training, general education and technical education, thus linking one level of learning to another higher level. All formal and vocational education including skill training will have to align themselves with NSQF by December 2018. The National Policy for Skill Development and Entrepreneurship, 2016 provides for a legal framework to support NSQF. The Legal Framework for NSQF has not yet been put in place.
